

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1407**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

CYCLONE SHELTERS

1407. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cyclone shelters presently functional in the country, State-wise;**
- (b) the amount extended by the Government to each of these cyclone shelters;**
- (c) whether the Government proposes to set up more cyclone shelters; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): The details of cyclone shelters, built by the State Governments, are not centrally maintained by this Ministry. However, the Government of India has approved the National Cyclone Risk Mitigation Project (NCRMP) in eight (08) Coastal States in two phases to address the vulnerability of coastal community to cyclone. NCRMP Phase-I approved in January, 2011 covers the States of Andhra Pradesh & Odisha with project period of 2011-2018, while NCRMP Phase-II covers the States of Goa, Gujarat, Karnataka, Kerala, Maharashtra and West Bengal with project period of 2015-2020.

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The details of approved and functional cyclone shelters and sanctioned budget for construction of cyclone shelters/ mitigation infrastructure under NCRMP Phase-I and II are as under :-

Sl. No	Name of State	Approved Cyclone Shelter	Handed over/ Functional Shelters (as on 30.06.2017)	Outlay (Rs. In crore)
1	Andhra Pradesh	222	123	1198.68
2	Odisha	316	243	1024.99
3	Goa	40	0	34.60
4	Gujarat	112	0	305.00
5	Karnataka	11	0	18.9
6	Kerala	27	0	136.00
7	Maharashtra	13	0	39.00
8	West Bengal	150	0	556.40
	Total	891	366	3313.57
